

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):**

(a) Rs. 2.83 crores.

(b) 1,17,498 tons.

#### Central Zonal Council

**\*1640. Sardar Iqbal Singh:** Will the Minister of Planning be pleased to state:

(a) whether it is a fact that the Central Zonal Council passed a resolution regarding inclusion in the "Core" of the Second Five Year Plan of all Power Development Schemes under implementation in the Zone;

(b) if so, whether the Planning Commission have considered this request; and

(c) with what results?

**The Deputy Minister of Planning (Shri S. N. Mishra):** (a) Yes, Sir.

(b) and (c). It is not possible to include in the "Core" all the Power Projects in the region in view of the difficult foreign exchange position.

#### Acquisition of Land in Delhi

**\*1641.** { Shri Tangamani:  
Shri S. L. Saksena:  
Shrimati Sucheta Kripalani:  
Shri Jadhav:  
Shri Jhulan Sinha:  
Shri Hem Raj:

Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether it is a fact that plots of lands belonging to the Sarvodhya Cooperative House Building Society, National Insurance and Sunlight Insurance Companies in Factory Road, New Delhi, were acquired for Housing Scheme early in 1957;

(b) whether the Land Acquisition Officer has fixed the compensation for industrial owners;

(c) if not, the reasons for the delay; and

(d) when will the compensation be paid to the owners of the plots?

**The Deputy Minister of Works Housing and Supply (Shri Anil K. Chanda):** (a) Yes Sir, certain lands belonging to them were acquired by the Government.

(b) to (d). Compensation in regard to some land lying on the south of the Ring Road has been fixed and announced; award fixing the compensation for the balance is expected to be announced during October, 1958. The settlement of compensation involving a large number of claimants takes time. This was to a certain extent further delayed on account of the fact that some of the claimants were out of India.

#### Industrial Estate at Darbhanga

**\*1642. Shri Shree Narayan Das:** Will the Minister of Commerce and Industry be pleased to refer to the reply given to Unstarred Question No. 296 on the 14th August, 1958 and state:

(a) the reason for delay in setting up an Industrial Estate at Darbhanga in Bihar; and

(b) how long it would take to set up the Estate there?

**The Deputy Minister of Commerce and Industry (Shri Satish Chandra):** (a) The construction of sheds in the Industrial Estate at Darbhanga was delayed on account of shortage of iron and steel.

(b) It is expected that the Industrial Estate will be functioning from December, 1958.

#### Cantonment Board Employees

**\*1643.** { Shri S. M. Banerjee:  
Shri Tangamani:  
Shri Warrior:  
Shri Kodyan:

Will the Minister of Labour and Employment be pleased to state:

(a) whether Government are considering a proposal to refer all outstanding demands of Cantonment